

## Declaration or Assets and Liabilities

Year 2022-2023

I, ASHOK KUMAR son/daughter/wife of LATE SITA RAM SHAH  
 aged 35 Years, belonging to BIHAR VIDHAN SABHA PATNA  
 service and presently working as OFFICE ATTENDANT  
 given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my  
 spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	5000/-	2000/-	Nil	Nil	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	31903788314 A/C NO 2000/-	Nil	Nil	Nil	
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Nil	Nil	Nil	Nil	
(v)	Motor Vehicles (details of make, etc.)	BR01CB 1507 X P30	Nil	Nil	Nil	
(vi)	Jewellery (give details of weight and value)	Nil	50 gram Silver 50 gram	Nil	Nil	
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*(Signature)*

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	11	11	71	11	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	11	11	11	11	
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	11	11	11	11	
(v)	Other (such as interest in property)	11	11	11	11	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	1000000/-	
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

*Asst. Commr.*

	(d) dues to departments dealing with telephones	N/A	N/A
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	..	..
	(f) Other dues, if any	..	..
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CMPK19349	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	N/A	N/A
	(iii) Sales Tax [ Only in case of proprietary business]	..	..
	(iv) Property Tax	..	..

### C Personal Detail

GPF/CPF/PRAN No.

:-

110022012977

Gender

:-

M (M/F)

Date of Birth

:-

13011987 (DD/MM/YYYY)

Class/Group

:-

C (A/B/C)

Cadre

:-

Bihar Vidhan Sabha, Patna

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

Madhubani, Bihar

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .....

Name of Employee: Ashok Kumar

Designation: office Attendant

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 28/02/2023

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

*(Signature)*